

(b) the amount allocated to Andhra Pradesh out of the total amount earmarked for providing assistance to tribals in Andhra Pradesh; and

(c) whether there is any increase over the last years aid if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) to (c). Allocation of Special Central Assistance for the Andhra Pradesh State is Rs. 732.20 lakhs for the year 1985-86. This allocation has been made out of the total allocation of Rs. 140 crores as Special Central Assistance for States and Union Territories. Last year's allocation for the Andhra Pradesh State was Rs. 589.40 Lakhs. There is, about 24 per cent increase over the last year's allocation.

Activities of Bharat Electronics Limited

2392. SHRI SATYAGOPAL MISRA : Will the Minister of DEFENCE be pleased to state :

(a) whether M/s. Bharat Electronics Ltd. have not undertaken any activity in the eastern part of the country, i.e. Bihar, Assam, West Bengal, Orissa, Eastern U.P. and North Eastern region; and

(b) the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND DEFENCE SUPPLIES (SHRI SUKH RAM) : (a) and (b). M/s. Bharat Electronics Ltd. is a Defence undertaking, with production units in different parts of the country.

There is a Sales Depot and Service Centre located at Calcutta to cater to the requirements of Eastern Region.

Number of Lions and Tigers Sanctuaries

2393. SHRI MOHANBHAI PATEL :
SHRI CHINTAMANI JENA :

Will the PRIME MINISTER be pleased to state :

(a) the number and names of sanctuaries which are having lions and tigers;

(b) the sanctuary-wise number of lions and tigers in those sanctuaries;

(c) whether it is a fact that the number of lions and tigers is declining in the country; if so, by how much yearly and the main reasons therefor; and

(d) steps being taken to protect these animals ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) and (b). A statement is laid on the Table of the House.

[Placed in Library. See No. L.T. 1631/85]

(c) No, Sir.

(d) Lions and Tigers are afforded full legal protection from hunting and trade or commerce as they are listed under Schedule I of the Wildlife (Protection) Act, 1972. Both these animals are also listed under appendix I of the Convention on International Trade in Endangered Species of wild fauna and flora (CITES), as a result of which international trade in these species is strictly regulated. Tigers are receiving adequate protection in a number of national parks and sanctuaries. A special conservation project—Project Tiger is in operation since 1973 under which 15 tiger reserves have so far been established throughout the country for the conservation of the tiger and its habitat. Lions are found only in the Gir National Park and sanctuary in Gujarat where the species and its habitat is fully protected. The numbers of tigers have increased from 1827 in 1972 to 4005 in 1984, and of lions from 205 in 1979 to 239 in 1985. The Gir National Park and sanctuary, and a number of the parks and sanctuaries which hold tiger populations, have received financial assistance from the Central Government.